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7 उड़ीसा	11. रेंगली
	12. अपर कोलाब
	13. अपर इन्द्रावती
8 पंजाब	14. धीन बांध
9 उत्तर प्रदेश	15. रामगंगा
	16. टेहरी बांध
	17. रखवार ब्यासी
10 पश्चिम बंगाल	18. मयूराक्षी
	19. दामोदर घाटी परियोजना

राष्ट्रीय सहकारी विकास निगम से ऋण लेने वालों गुजरात को सहकारी समितियां

7933. श्री छोनू भाई गामित : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) गुजरात में ऐसी कौन सी सहकारी समितियां हैं जिन्होंने 1977 से 1980 तक राष्ट्रीय सहकारी विकास निगम से ऋण मांगा है और उनमें से प्रत्येक द्वारा कितनी राशि के ऋण की मांग की गई है ;

(ख) उनमें से कौन सी सहकारी समितियों को दिसम्बर, 1980 तक ऋण मंजूर किये गये थे और प्रत्येक मामले में मंजूर की गई राशि कितनी है ;

(ग) शेष सहकारी समितियों को अभी तक ऋण मंजूर न करने के क्या कारण हैं और ऐसी सहकारी समितियों के नाम क्या हैं ; और

(घ) उन समितियों को ऋण कब तक मंजूर किये जायेंगे ?

कृषि तथा ग्रामीण पुनर्निर्माण संस्थान में राज्य वंश (श्री अर. व. स्वामीनाथन) :

(क) से (घ). जानकारों एकत्र की जा रही है ।

Ban on Telephone Registration under Special Category

7935. SHRI MOTILAL SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have banned the registration of telephones under special category in Madhya Pradesh, Delhi and Gujarat some time before;

(b) if so, the reasons therefor;

(c) when the said ban is likely to be lifted;

(d) whether Government propose to connect some important cities of Madhya Pradesh and Gujarat with Delhi with STD facilities; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

(d) Yes, Sir.

(e) Some important cities are already having STD with Delhi. It is planned to extend the facility to more such cities in future. The District Headquarters cities within 300 Kms of Delhi

also are included in the long term plan for provision of STD service with Delhi. The facility will be provided progressively by linking these cities with the trunk automatic exchange network after automatization of manual exchange where necessary.

New Telephone Exchanges in Gujarat

7935. SHRI MOHAN LAL PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to open new telephone exchanges in Gujarat State during 1981-82; and

(b) if so, their locations and the number of lines in each telephone exchanges?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir.

(b) Proposals for opening a new 25-lines exchange are examined if sufficient number of prospective subscribers register their demands with the prescribed advance deposits of Rs. 100 each, and if the anticipated revenue from the exchange covers at least 40 per cent of annual recurring expenditure on the scheme for provision of the exchange. The schemes are sanctioned progressively by the local tele-communications authorities. The lead time between approval/sanction of the scheme and commissioning of the exchange extends to about 24 months.

Proposals are under various stages of examination for opening of exchanges at following stations in Gujarat:—

Agiol, Arni, Bhadla, Chandrani, Chhipdi Shunel, Dadra Darasadi, Devki-Galol, Dharagani, Dihor, Dolasa Earthan, Fansa, Fatehgadh, Ghoghamba, Gundarana, Gurukulupa, Jangral, Jambala, Junasavar, Kanisha, Kawa, Khanval Kharel, Khed, Kheroj, Kidiyanagar, Kondh, Lathidad, Lihoda, Limbadia, Mahiyani, Mog, Morva, Mota-Khunta-wada, Munai, Naroli, Navagam, Nirona, Palasawa, Panvad, Pavagadh, Paria, Pithapur, Porda, Pural, Ramania, Samni, Sonjeli, Selamba, Suvai, Taka, Tunka, Vehlal, Velan, Vayas Vasana.

Some of these exchanges are likely to be commissioned during 1981-82.

Incentive to Timber Industry for Development of Forest

7936. SHRI BHIKU RAM JAIN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to give special financial incentives and income-tax concession to the timber industry for accelerated development of forests in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No, Sir.

(b) Question does not arise.

Bogus Cooperative Societies

7937. SHRI HARIKESH BHADUR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the names of big cities of the country where land allotment is being done by the co-operative societies;

(b) whether some bogus co-operative societies have come to light; and

(c) if so, the number thereof and where?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Cooperative Housing Societies are functioning in practically all States. The responsibility to allot land to the cooperative societies, however, rests with the State Governments as 'Housing' is a State subject.

(b) and (c). The Government has no information about the bogus cooperative societies in various States as these societies are registered under the Co-operative Societies Registration Acts of the respective State Governments.